

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**STARRED QUESTION NO -210**  
ANSWERED ON - 19/03/2025

**REVISION OF INCOME CEILING FOR OBC RESERVATIONS (CREAMY LAYER)**

210. SHRI RYAGA KRISHNAIAH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of Government's present initiatives on increase in 'income ceiling' for 27 per cent OBC quotas, which is pending for the last three years;
- (b) whether it is supposed to be revised every three years to adjust for inflation, The 'creamy layer', being last revised from ₹ 6 lakh to ₹ 8 lakh in 2017;
- (c) Government's consideration on the revising the income ceiling for OBCs;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (e) A statement is laid on the Table of the House.

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**Statement referred to in answer to parts (a) to (e) of the Rajya Sabha Starred Question No. 210 for 19.03.2025 by Shri Ryaga Krishnaiah regarding Revision of Income Ceiling for OBC reservations (Creamy Layer).**

The revision of income limits is done on an ongoing basis from time to time. The last order for raising the annual income limit from Rs. 6 lakh to Rs. 8 lakh for determining the creamy layer status was issued by Department of Personnel and Training (DoP&T) on 13.9.2017. At present there is no proposal for revision of the income limit.

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